### NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

# TA (AT) (Competition) No. 35 of 2017 (Old Appeal No.18 of 2015)

#### IN THE MATTER OF:

Super Cassettes Industries Pvt. Ltd. ...Appellant

Versus

Competition Commission of India & Anr. ...Respondents

**Present:** 

Appellant:

Respondent: Mr. Rohan Arora Advocate.

# TA (AT) (Competition) No. 36 of 2017 (Old Appeal No.41 of 2015)

### IN THE MATTER OF:

HT Media Ltd. ...Appellant

Versus

Competition Commission of India & Anr. ...Respondents

**Present:** 

Appellant: Mr. Rohan Arora Advocate.

Respondent:

#### ORDER

17.02.2020- These appeals are not to be treated as part heard/tied up matters.

Post the case 'for hearing' before appropriate Bench on 27th March, 2020.	
	(Justice S.J. Mukhopadhaya) Chairperson
sr/gc	(Justice Bansi Lal Bhat) Member(Judicial)